

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.A.(CAA)/113(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.07.2024**

NAME OF THE PARTIES: **M/S. ADVIK HI-TECH PRIVATE**
LIMITED

Section 230(1) of the Companies Act, 2013

ORDER

1. Mr. Avinash Khanolkar, Advocate a/w Ms. Surekha Yadav, Advocate Ms. Khushbu Bhanushali, Advocate appeared for the Petitioner.
2. Heard Counsel appearing for the Petitioner and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna